



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday, 21st July 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/3045/2021 FIXED	GILLAPUKRI TEA COMPANY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME GA, ASSAM MR. K GOGOI (R-9) ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1559/2021 <b>in</b> WP(C)/3045/2021	GILLAPUKRI TEA COMPANY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S DEKA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME MR. K GOGOI (R-9) ASSTT.S.G.I. ASSTT.S.G.I.
2	<b>WITH</b> WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. M K CHOUDHURY MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1473/2021 <b>in</b> WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1843/2021 <b>in</b> WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S DEKA MS. J BORO	GA, ASSAM SC. ATPPF ASSTT.S.G.I.
3	WA/64/2022 FIXED	SAURAV JYOTI BARUAH <b>Versus</b> OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS.	MR. P J SAIKIA MR. R S MISHRA	MR G N SAHEWALLA MR N ANIX SINGH

4	WA/167/2022 CAVT. NO.05232/022, FIXED, CAVT./523/2022	THE MANAGEMENT OF TEA RESEARCH ASSOCIATION <b>Versus</b> TOCKLAI EMPLOYEES UNION AND ANR.	MR S N SARMA SENIOR ADVOCATE MR. P K GOSWAMI MR. M HUSSAIN MR. K KALITA MS. C BASUMATARY MS G SWAMI	MS S MOCHAHARI MR A DASGUPTA MR SISHIR DUTTA MS B DAS MR. S DUTTA FOR CAVEATOR
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**ORDERS**

5	PIL(Suo Moto)/3/2020 FIXED	X X X X <b>Versus</b> IN RE - THE UNION OF INDIA AND 7 ORS	MR. T J MAHANTA, SR. ADV MR G UZIR MR. B BARUAH	MR. M Z AHMED (R7) MS. B DUTTA (R7) MR N DUTTA MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MS S SARMA HAZARIKA MR S GAUTAM M R Sharma MR. S K DUTTA (INTERVENER) MR. S K SHARMA (R7)
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6	<b>WITH</b> PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS	MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS	MR. M Z AHMED (R9, R10) MS. B DUTTA (R9, R10) GA, ASSAM ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA SC, FOREST MR. S K SHARMA (R9, R10)
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<b>WITH</b> I.A.(Civil)/1808/2020 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS.	MR. D K DAS
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<b>WITH</b> I.A.(Civil)/665/2021 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS.	MR. D K DAS	GA, ASSAM ASSTT.S.G.I. SC, OIL SC, FOREST
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<b>WITH</b> I.A.(Civil)/143/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS	MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS	ASSTT.S.G.I. SC, FOREST
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<b>WITH</b> I.A.(Civil)/161/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS	MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I. SC, FOREST
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<b>WITH</b> I.A.(Civil)/465/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS.	MR. D K DAS MR C KUMAR	GA, ASSAM ASSTT.S.G.I.
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<b>WITH</b> I.A.(Civil)/1418/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS.	MR. D K DAS	GA, ASSAM ASSTT.S.G.I. SC, FOREST
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7	<b>WITH</b> PIL/30/2020	VIKRAM RAJKHOWA AND ANR. <b>Versus</b> THE UNION OF INDIA AND 16 ORS.	MR. V RAJKHOWA PETITIONER IN PERSON MR. S BARTHAKUR	GA, AP MR. M Z AHMED (R16, R17) MS. B DUTTA (R16, R17) GA, ASSAM MR. S K DUTTA (INTERVENER) SC. COAL INDIA ASSTT.S.G.I. SC, FOREST MR. S K SHARMA (R16, R17)
8	<b>WITH</b> PIL/36/2020	BASANTA DEKA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. T GOGOI MR. K K HANDIQUE	MR. M Z AHMED (R5, R6) MS. B DUTTA (R5, R6) GA, ASSAM ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA MR. S K SHARMA (R5, R6)
9	<b>WITH</b> PIL/45/2020	BIBEK DAS AND ANR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS. N DEKA MR SAURADEEP DEY	ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, FOREST SC, COAL INDIA
10	I.A.(Civil)/1778/2021 FIXED in WA/4423/2021	ANANTA KALITA AND ANR. <b>Versus</b> PRAFULLA KUMAR MAHANTA AND 8 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MR. C GANSALVES	GA, ASSAM MR. R BARUAH (OP1) MR. A K BHUYAN (R7) MS. B BHUYAN (R7) MR. N M DUTTA (OP1) MS. N CHOUDHURY (R7) MR. M BORAH (R7) MR. A KHOUND (R7) MS B BORA (R7) MR. S KASHYAP (OP1) MR J DAS (R7) MR. S C KHOUND (OP1)
	<b>WITH</b> WA/4423/2021 (Filing Number)	ANANTA KALITA AND ANR. <b>Versus</b> PRAFULLA KUMAR MAHANTA AND 8 ORS. F		
	<b>WITH</b> I.A.(Civil)/1955/2022	ANANTA KALITA AND ANR. <b>Versus</b> PRAFULLA KUMAR MAHANTA AND 8 ORS. F	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM MR. R BARUAH (OP1) MR. A K BHUYAN (R7) MS. B BHUYAN (R7) MR. N M DUTTA (OP1) MS. N CHOUDHURY (R7) MR. M BORAH (R7) MR. A KHOUND (R7) MS B BORA (R7) MR. S KASHYAP (OP1) MR J DAS (R7) MR. S C KHOUND (OP1)
<b>HEARING</b>				
11	WA/186/2013	CACHAR TRANSPORT VEHICLE OWNERS' ASSOCIATION and ANR. <b>Versus</b> STATE OF ASSAM and 5 ORS.	MR.B C DAS MR.S NATH MR.S DUTTA	MR.U RAJBANSHI SC, TRANSPORT
	<b>WITH</b> MC/2798/2013 in WA/186/2013	CACHAR TRANSPORT VEHICLE OWNERS ASSOCIATION and ANR. <b>Versus</b> STATE OF ASSAM and 5 ORS.	MR.B C DAS MR.S NATH MR.S DUTTA	MR.U RAJBANSHI SC, TRANSPORT

12	WA/2/2018 FIXED	THE STATE OF ASSAM <b>Versus</b> DEEPAR BEEL PACHPARA SAMABAI SAMITY LTD	MR. D NATH	MR H DAS, SC-AFDC, SC- GMDA,SC-GMC,SC-PCB, A.S.G.I. MR. B C DEKA
13	WA/186/2019 FIXED	M/S. SHREE SHYAM ISPAT <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR D K MISHRA MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
14	PIL/10/2020	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MRS. R S CHOWDHURY MS S SARMA HAZARIKA MS A BORGHAIN MR A ATREYA MS. A PAUL	GA, ASSAM SC, HEALTH
15	WA/24/2020 FIXED	MD. JOYNAL ABEDIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUHDURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	GA, ASSAM
<b>WITH</b>				
16	WA/316/2019	MARKAZUL MA ARIF <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B C DAS MR. D DAS SR. ADV MR D N BHATTACHARYYA MR K TALUKDAR MS S SHARMA	GA, ASSAM SC. REVENUE
<b>WITH</b>				
17	WA/338/2019	MARKAZUL MAARIF, <b>Versus</b> THE STATE OF ASSAM AND 4 ORS,	MR. B C DAS MR. D DAS SR. ADV MR D N BHATTACHARYYA MR K TALUKDAR MS S SHARMA	GA, ASSAM SC, REVENUE
18	WA/164/2021 FIXED	RAJKUMAR KACHAR AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR R DHAR SC, WPT AND BC SC, FINANCE DEPTT.
19	WA/300/2021 CAVT. NO.06602/021,	NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LTD. <b>Versus</b> PUNJAB NATIONAL BANK AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	DR. A SARAF MR SISHIR DUTTA (FOR CAVEATOR) MR. A GOYAL (R-5) MR P BARUAH (R-5) MR. Z ISLAM (R-5) MR. P DAS (R-5) MR S J SAIKIA (R-5) MR S DUTTA (FOR CAVEATOR) MR. SIDHANT DUTTA (FOR CAVEATOR)
<b>WITH</b>				
20	WP(C)/6562/2021	M/S JSB CEMENT LLP <b>Versus</b> PUNJAB NATIONAL BANK AND 3 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MS S MOCHAHARI MR. S DUTTA MISS. R R KAKATI (R-4) MR. S DUTTA MR. D J DAS (R-4) MS N MAHANTA (R-4) N GAUTAM (R-4) SC, PNB SC, NEDFI
<b>WITH</b>				
21	WP(C)/4333/2022	M/S JSB CEMENT LLP <b>Versus</b> PUNJAB NATIONAL BANK AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. K N CHOUDHURY (r-4) MR. D J DAS (r-4) N GAUTAM (r-4) SC, PNB SC, NEDFI
22	WA/190/2022 FIXED	M/S D.G. RAJ HIGHWAY SERVICES AND ANR. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR. K GOGOI MR. K GOGOI SC, NF RLY
<b>WITH</b>				
	I.A.(Civil)/1551/2022 in WA/190/2022	M/S D.G. RAJ HIGHWAY SERVICES AND ANR. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, NF RLY

23 WP(C)/707/2022  
CAVT. NO.00502/022,

THE UNION OF INDIA AND 2 ORS.

MS. B SARMA

MR S CHOUDHURY  
FOR CAVEATOR

**Versus**

KISHORE KUMAR SRIVASTAVA

24 WP(C)/2495/2022

LUCY SAWKMIE AND ANR

MR R ISLAM

GA, ASSAM

**Versus**

THE STATE OF ASSAM AND 6 ORS

MS M DEKA

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LEAVE NOTE OF ADVOCATES FOR 21/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
7)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022
8)	MR A CHANDRAN	18-07-2022	To	29-07-2022
9)	DR. R SARMAH	19-07-2022	To	31-07-2022
10)	DR. N DEKA	19-07-2022	To	28-07-2022
11)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
12)	MR B K KAR	26-07-2022	To	06-08-2022
13)	MR. H L MAURYA	21-07-2022	To	28-07-2022
14)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
15)	MR H Dey	20-07-2022	To	19-08-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

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**[ For Thursday, 21st July 2022 ]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO DIVISION BENCH-II), ALONG WITH  
THE FOLLOWING MATTERS]**

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<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**ORDERS**

1	Crl.A./45/2022 WITH LCR 5 FILES, FIXED	MAJIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/121/2022 <b>in</b> Crl.A./45/2022	MAJIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
2	I.A.(Crl.)/131/2022 WITH LCR 8 FILES , P.B.-4, FIXED <b>in</b> Crl.A./9/2022	ANOWAR ALI SIKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J ABEDIN	PP, ASSAM
	<b>WITH</b> Crl.A./9/2022	ANOWAR ALI SIKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J ABEDIN MR. K I MAZUMDER	PP, ASSAM

3	<b>WITH</b> CrI.A./43/2020	MOZIBUR RAHMAN @ MOZIBUR ALI MANDAL AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. B K MAHAJAN MR. B K MAHAJAN MR J ABEDIN (P5) MR Z KAMAR MD R ALI MR. N N B CHOUDHURY (R-2,3) MR. A CHAUDHURY MR. N UDDIN (P-1,8,9) MR. I H SAIKIA (P-2,3) MR. P K DAS MR S BORTHAKUR (P2, P4, P11,P13) MR. K I MAZUMDER (P5) MR. L R MAZUMDER (P1) MS. P BORAH (P2, P4,P11,P13)) MR. M ISLAM (P-1,8,9) MR. A ALAM (P-1,8,9) MR. K KALITA (P-2,3) MD. I HUSSAIN (P1) MR. N MAHAJAN MR. V A CHOWDHURY(A10) MR. V A CHOWDHURY(A10) MS L HMAR (P-2,3) MR S DAS (R-2,3) MR J ISLAM (A1) MR B TALUKDAR MS. K DEY (R-2,3) MR. L M RAHMAN	MR H R A CHOUDHURY MR H R A CHOUDHURY MR. A AHMED PP, ASSAM
<b>WITH</b> I.A.(CrI.)/112/2020 <b>in</b> CrI.A./43/2020	RAHMAT ALI AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR J ABEDIN (A5) MR Z KAMAR(A2 & A3) MD R ALI MR. A CHAUDHURY MR. I H SAIKIA(A2 & A3) MR. P K DAS MR. K I MAZUMDER(A5) MR. D K BAIDYA(A7,A15 & A16) MR. N MAHAJAN MR. L M RAHMAN	PP, ASSAM MR. A MATIN(R2) MR B GOGOI, SC, HEALTH AND FAMILY WELFARE DEPTT	
4	<b>WITH</b> CrI.A./6/2022	EKABBAR ALI @ EKABBAR ALI MANDAL @ EAKKABAR MANDAL AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	PP, ASSAM
5	<b>WITH</b> CrI.A./7/2022	RAHMAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MD. I HUSSAIN	PP, ASSAM
6	<b>WITH</b> CrI.A./8/2022	RAHAM ALI @ RAHMAN ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
7	<b>WITH</b> CrI.A./62/2022	A. RAHIM MONDAL@RAHIM MONDAL@ABDUL RAHIM MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M ISLAM MR. A ALAM MR M MONDAL MR. N UDDIN	PP, ASSAM
8	<b>WITH</b> CrI.A./63/2022	NOBA ALI MOLLAH @ NOBAB ALI MOLLAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS P BORAH	PP, ASSAM

**HEARING**

9	Death Sentence Ref./2/2020 WITH LCR 2 TRUNKS(KEPT IN SECTION), P.B.-8	THE STATE OF ASSAM <b>Versus</b> SANJAY RAJOWAR	MR. M K DAS MS Z ANJUM MR. U S BORA PP, ASSAM	MR. K N CHOUDHURY, AMICUS CURIAE
	<b>WITH</b>			
10	CrI.A./54/2021	SANJAY RAJOWAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. U K DEKA	MR. M K DAS (R-2) MS Z ANJUM (R-2) MR. U S BORA (R-2) MS J SAIKIA (R-2) PP, ASSAM
	<b>WITH</b>			
11	CrI.A./61/2021	SANJIB RAJOWAR AND 23 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. U K DEKA	MR D TALUKDAR MR P CHOUDHURY MR. M K DAS MR. U S BORA MS J SAIKIA PP, ASSAM
	<b>WITH</b>			
12	Death Sentence Ref./2/2021 WITH LCR 4 FILES, P.B.-2	THE STATE OF ASSAM <b>Versus</b> BIKRAM HARIJAN @ CHANDAN HARIZON	PP, ASSAM	MR. B CHAKRABORTY MRS P HAZARIKA MR D K BHATTACHARYYA
	<b>WITH</b>			
13	CrI.A./80/2021	BIKRAM HARIJAN @ CHANDAN HARZION <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. B CHAKRABORTY MRS P HAZARIKA	MR. S S BAROOAH, LEGAL AID COUNSEL PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
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15)	MR H Dey	20-07-2022	To	19-08-2022





**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Arb.P./4/2021 FIXED	NURUZ ZAMAN AHMED <b>Versus</b> DIGVIJAY ROY	MS. A BHATTACHARYYA MR. P KALITA	MR S H SIKDAR (R-1)

LEAVE NOTE OF ADVOCATES FOR 21/07/2022

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3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
7)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022
8)	MR A CHANDRAN	18-07-2022	To	29-07-2022
9)	DR. R SARMAH	19-07-2022	To	31-07-2022
10)	DR. N DEKA	19-07-2022	To	28-07-2022
11)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
12)	MR B K KAR	26-07-2022	To	06-08-2022
13)	MR. H L MAURYA	21-07-2022	To	28-07-2022
14)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
15)	MR H Dey	20-07-2022	To	19-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Thursday, 21st July 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 61), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	WP(C)/2947/2022 B/O	ARATI KONWAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B BARUAH MR S HUSSAIN	SC, SEC. EDU.
<b>MOTION</b>				
2	Cont.Cas(C)/301/2022 FIXED, PERSONAL APPEARANCE	ANJALANA BEGUM <b>Versus</b> RATUL KUMAR DAS, AES AND 2 ORS	MR. M R KHANDAKAR	MR. R MAZUMDAR
3	<b>WITH</b> WP(C)/6131/2021	ANJALANA BEGUM <b>Versus</b> THE STATE OF ASSAM 5 ORS	MR. M R KHANDAKAR MR A K AZAD	SC, ELEM. EDU GA, ASSAM MR. M H ANSARI (6) MS B KALITA (6)
	<b>WITH</b> I.A.(Civil)/1560/2022 <b>in</b> WP(C)/6131/2021	ZAHIRUL ISLAM <b>Versus</b> ANJALANA BEGUM AND 5 ORS	MR. M H ANSARI	
4	WP(C)/3437/2022 FIXED	PUSPA SINGH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
5	WP(C)/4221/2022 FIXED	PRABANCHI PATHAK <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R MAJUMDAR MR N N UPADHYAYA MR R C PATHAK MR. B B KAKATI	SC, SEC. EDU. DEPTT.
6	WP(C)/4663/2022 B/O	MOHIT KUMAR CHAUHAN AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R ALI MR M Z SHAH MR A S SK	GA, ASSAM ASSTT.S.G.I.
<b>ORDER (STAY VACATING)</b>				
7	I.A.(Civil)/1594/2021 <b>in</b> WP(C)/3550/2021	CHANDANA MAHANTA <b>Versus</b> BHASKAR KUMAR DAS AND 4 ORS.	MR. B SARMA MR. P MAHANTA MR. R B GOHAIN	MR A D CHOUDHURY

	<b>WITH</b> WP(C)/3550/2021	BHASKAR KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A D CHOUDHURY MR. S DEKA MS. J BORO	SC, SEC. EDU. MS. S B CHOUDHURY (r-4) MR. B SARMA MR A N AHMED (r-4) MR. P MAHANTA MR. R B GOHAIN SC, BTC
8	<b>WITH</b> WP(C)/378/2017	BHASKAR KUMAR DAS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A D CHOUDHURY MR. S DEKA MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA	MR. A GONI MS. M DAS MR A N AHMED MR. S HOQUE SC, SECONDARY EDUCATION MR. U BARMAN MR J ISLAM SC, BTC
	<b>WITH</b> I.A.(Civil)/3529/2019 <b>in</b> WP(C)/378/2017	SATISH BRAHMA <b>Versus</b> BHASKAR KUMAR DAS	MS. S B CHOUDHURY MR A N AHMED MS. R SULTANA	SC, SEC. EDU. MR A D CHOUDHURY SC, BTC
9	<b>WITH</b> WP(C)/3723/2018	CHANDANA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B SARMA MS. B SARMA MR. A K SAHU	GA, ASSAM MR. S DEKA (R5) MS. J BORO (R5) MR D TUMUNG (R5) SC, BTC
10	<b>WITH</b> WP(C)/1935/2020	CHANDANA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN	SC, SEC. EDU. SC, BTC
11	I.A.(Civil)/125/2022 WP(C)/5794/2021 (Disposed) <b>in</b> WP(C)/5794/2021	JOHIR UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, ELEM. EDU GA, ASSAM MR. J LASKAR
12	I.A.(Civil)/926/2022 <b>in</b> WP(C)/357/2022	ASHA RUNA LAILA <b>Versus</b> ARJUMINA BEGUM AND 5 ORS.		SC, EDU
	<b>WITH</b> WP(C)/357/2022	ARJUMINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS (A)	MR J ISLAM	SC, ELEM. EDU MR. A R BHUYAN (R-6) MR. A M KHAN (R-6) MR. R I DEWAN (R-6)
<b><u>ADMISSION</u></b>				
13	WP(C)/2592/2020 FIXED	RINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU MR. N DHAR (R8) MR. A K DUTTA MR. B PURKAYASTHA MS. S DASGUPTA (R8) MR. S SUTRADHAR
14	WP(C)/5530/2020 FIXED	PRAMILA MEDHI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H DAS	SC, ELEM. EDU MR S CHAUHAN (R-8) MR. A R SHOME (R-8)
<b><u>ORDERS</u></b>				
15	Cont.Cas(C)/472/2020 B/O	MAHATMA SEVAGRAM HIGH SCHOOL <b>Versus</b> PREETOM SAIKIA AND 4 ORS.	MS. S B CHOUDHURY	MR. D SAIKIA (r-1) MR. T C CHUTIA MR D K ROY
16	WP(C)/6571/2021 FIXED	PRABIN NARZARY <b>Versus</b> BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. M SARANIA MD. S U AHMED MS N RAI	SC, HIGHER EDU SC, BTC
<b><u>HEARING</u></b>				
17	WP(C)/5394/2017 FIXED	MUKUNDA BORAH <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.B J GHOSH MR.I ALAM	SC, ELEMENTARY EDUCATION M RSA VERMA SC, FINANCE

18	<b>WITH</b> WP(C)/5460/2017	SIDA SAIKIA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. B J GHOSH MR. I ALAM	SC, HEALTH MRS A VERMA SC, FINANCE
19	<b>WITH</b> WP(C)/7416/2017	KABITA SAIKIA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. B J GHOSH MR. I ALAM MR. T SK	SC, ELEMENTARY EDUCATION GA, ASSAM
20	<b>WITH</b> WP(C)/5088/2019	BHUPEN BURAGOHAİN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B J GHOSH MR. I ALAM MR. T SK	SC, ELEM. EDU SC, FINANCE DEPTT.
21	<b>WITH</b> WP(C)/5037/2020	SORAF UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, FINANCE
22	<b>WITH</b> WP(C)/297/2021	DHANIRAM SAIKIA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. U K NAİR MD A A HUSSAIN	SC, ELEM. EDU SC, AG SR. GA, ASSAM SC, FINANCE
23	<b>WITH</b> WP(C)/4892/2021	MANARANJAN BASUMATARY AND 38 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS	SC, FINANCE SC, BTC
24	<b>WITH</b> WP(C)/4902/2021	RAMENDRA NATH ROY AND 61 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
25	<b>WITH</b> WP(C)/5082/2021	DINENDRA BRAHMA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS	SC, ELEM. EDU SC, BTC SC, FINANCE
26	<b>WITH</b> WP(C)/5202/2021	BHARATI ROY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
27	<b>WITH</b> WP(C)/6031/2021	DILESWAR BORA AND 133 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J BARMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
28	<b>WITH</b> WP(C)/6403/2021	PURNIMA HORE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH MR. R A MAZUMDER MR. A K DAS	SC, ELEM. EDU MR. R BARPUJARI (SC, FINANCE)
29	<b>WITH</b> WP(C)/6575/2021	PAULAMI CHAKRABORTY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH MR. R A MAZUMDER	SC, ELEM. EDU SC, FINANCE
30	<b>WITH</b> WP(C)/6811/2021	BISHNU PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM SC, AG
31	<b>WITH</b> WP(C)/2258/2022	ABDUL MALEK AND 29 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI MS. R DEVI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE

32	<b>WITH</b> WP(C)/2360/2022	CHITTARANJAN GOGOI AND 38 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
33	<b>WITH</b> WP(C)/2390/2022	GIASUDDIN AHMED AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N BORAH MR H MAZUMDER	SC, ELEM. EDU GA, ASSAM SC, FINANCE
34	WP(C)/336/2021 FIXED	PRABIN SAIKIA AND 306 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH MS. B M LAHKAR	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 21/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
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6)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
7)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022
8)	MR A CHANDRAN	18-07-2022	To	29-07-2022
9)	DR. R SARMAH	19-07-2022	To	31-07-2022
10)	DR. N DEKA	19-07-2022	To	28-07-2022
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13)	MR. H L MAURYA	21-07-2022	To	28-07-2022
14)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
15)	MR H Dey	20-07-2022	To	19-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday, 21st July 2022 ]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 4**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO SPECIAL DIVISION BENCH),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/4073/2022 FIXED	SMT. KABITA GHOSE @ KABITA DAS <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. A PAUL	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b>ADMISSION</b>				
2	WP(C)/7381/2018 WITH LCR, B/O	ISMAIL HUSSAIN KHANDAKAR <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. M AHMED MS. D GHOSH MR. M HASHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/2372/2021 WITH LCR, B/O	SUBHASH GHOSH @ SUBHASH CHANDRA GHOSH <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b>HEARING</b>				
4	WP(C)/6011/2018 WITH LCR, FIXED	JABEDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/640/2019 WITH LCR, FIXED	FOIJUL HOQUE @ FAIJUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/1864/2020 WITH LCR	RUMENA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

7	WP(C)/5603/2020 WITH LCR	MD. JAHID HUSSAIN @ MD. MD. JOHID HUSSAIN @ MD. JAHID ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. J AHMED MR Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
8	WP(C)/2194/2021 WITH LCR, FIXED	ABDUL SAMAD <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MR M HOQUE MD A WADUD MS S DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	WP(C)/5668/2021 WITH LCR	SORUTAN NESSA @ SURATAN NESSA @ SARUTON NESSA @ SHURUTI NESSA @ SHURITI NESSA @ SOUTAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. J ABBAS MR S T ADNAN MS. P KHATUN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/1953/2022 WITH LCR - 2 (TWO) NOS.	MD. MOIN UDDIN CHOUDHURY @ MONI CHOUDHURY <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. M R DEVI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b>			
11	WP(C)/7213/2018	KUTUB UDDIN CHOWDHURY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. J C GOGOI MR S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 21/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
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13)	MR. H L MAURYA	21-07-2022	To	28-07-2022
14)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
15)	MR H Dey	20-07-2022	To	19-08-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/6/2011 FIXED	SRI DILIP KUMAR SINHA and ANR. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.M CHANDA MR.S CHOUDHURY	SC, FINANCE & TAXATION GA, ASSAM SC, APSC MS.M BHATTACHARJEE SC, PWD
2	<b>WITH</b> WP(C)/6700/2010	JOYDEEP NATH and 9 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.B C DAS MR.M CHANDA MR.S CHOUDHURY	SC, APSC SC, F.DEPTT. SC, PWD
3	WP(C)/1568/2016 FIXED	ANIL DAS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MD. B ISLAM MR. S HUSSAIN MR. A A MONDAL MS. R BEGUM	SC, AG SC, FINANCE SC, BTC SC, SOCIAL WELFARE
4	WP(C)/3416/2016 FIXED	MRS. ANJALI MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.N C DAS MR.T J MAHANTA MR. M DUTTA MS S DEV	GA, ASSAM SC, AG MR. S K MEDHI (R-5)
	<b>WITH</b> I.A.(Civil)/1665/2022 <b>in</b> WP(C)/3416/2016	MRS. ANJALI MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.N C DAS	GA, ASSAM SC, AG
5	WP(C)/6660/2016 FIXED	PRANAB JYOTI DAS <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM	GA, ASSAM SC, APSC MR.P N GOSWAMI SC, P H E
6	WP(C)/5814/2017 FIXED	ATUL CHANDRA MAHANTA and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS. K GOSWAMI MR. R GOSWAMI MR. M P BHUYAN MS. P KALITA	GA, ASSAM SC, FINANCE DEPTT. SC, INDUSTRIES



7	<b>WITH</b> WP(C)/5762/2017	JANAK KALITA and 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. M P SARMA MS. A CHETRY MS. P BORGHAIN	GA, ASSAM MR. T C CHUTIA(R - 1 & 2) MS. A VERMA SC, FINANCE DEPT. R - 3 and 4 MR. A KALITA (SC, COMMERCE AND INDUSTRIES DEPARTMENT)DE MR. S C KEYAL ASSTT.S.G.I.
8	WP(C)/4282/2018 FIXED	RAMANIKANTA ROY <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MRS. S BORA MS. N CHAKRABORTY	MR. S C KEYAL ASSTT.S.G.I.
9	WP(C)/8078/2019 FIXED	PRANAB KR. NATH <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. T DEURI MRS. R S DEURI MS B HAZARIKA MS. J RABHA	MS. B SARMA ASSTT.S.G.I.
10	WP(C)/9392/2019 FIXED	SHAINUR BEGUM @ SHAINUR BEWA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS P BARUAH MR. D C C PHUKAN MS. J GOGOI	MR H R A CHOUDHURY MR. A M AHMED SC, WATER RESOURCE SC, PENSION AND PUBLIC GRIEVANCES MR. A K DUTTA ASSTT.S.G.I.
11	WP(C)/1425/2020 FIXED	JC- 353646L SUBEDAR/ CIPHER GANESH PRASAD TRIPATHI AND 54 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. A K DUTTA ASSTT.S.G.I.
12	<b>WITH</b> Cont.Cas(C)/12/2020	EX-351147X SUB/CIPHER PREMESWAR TALUKDAR AND 29 ORS. <b>Versus</b> AJAY KUMAR BHALLA, IAS AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. S S ROY MR. S S ROY
	<b>WITH</b> I.A.(Civil)/1724/2021 <b>in</b> Cont.Cas(C)/12/2020	EX-351147X SUB/CIPHER PREMESWAR TALUKDAR <b>Versus</b> AJAY KUMAR BHALLA, IAS AND 2 ORS.	MR. B PATHAK MR. R THADANI MR V KUMAR	MR. S S ROY (C.G.C.)
13	<b>WITH</b> Cont.Cas(C)/16/2020	NO. JC-354554L NAIB SUB/CIPHER BIRENDER KUMAR SINGH AND 7 ORS. <b>Versus</b> AJAY KUMAR BHALLA AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	
	<b>WITH</b> I.A.(Civil)/1727/2021 <b>in</b> Cont.Cas(C)/16/2020	NO. JC-354554L NAIB SUB/CIPHER BIRENDER KUMAR SINGH <b>Versus</b> AJAY KUMAR BHALLA, IAS AND 3 ORS.	MR. B PATHAK MR. R THADANI MR V KUMAR	MS. R DEVI
14	<b>WITH</b> Cont.Cas(C)/62/2020	S/356352 WARRANT OFFICER/CIPHER GANESH CHANDRA SAMOI AND 50 ORS. <b>Versus</b> AJAY KUMAR BHALLA, IAS AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MS R DEVI
	<b>WITH</b> I.A.(Civil)/1725/2021 <b>in</b> Cont.Cas(C)/62/2020	S/356352 WARRANT OFFICER/CIPHER GANESH CHANDRA SAMOI <b>Versus</b> AJAY KUMAR BHALLA, IAS AND 3 ORS.	MR. B PATHAK MR. R THADANI MR V KUMAR	MS. R DEVI
15	<b>WITH</b> WP(C)/312/2020	NO. S/353371 WARRANT OFFICER/CIPHER SUBHASH CHANDRA <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MS. B SARMA ASSTT.S.G.I.
16	<b>WITH</b> WP(C)/468/2020	NO.S/353371 WARRANT OFFICER/CIPHER SUBHASH CHANDRA @ S.C. RAI <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. K GOGOI,CGC ASSTT.S.G.I.

17	<b>WITH</b> WP(C)/1841/2020	EX JC- 357015 NAIB SUBEDAR/ CIPHER SRI DHARAM PAL LAL AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR MR. B HAZARIKA	MR H GUPTA ASSTT.S.G.I.
18	<b>WITH</b> WP(C)/2319/2020	TULEN CHANDRA NATH AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. U K GOSWAMI ASSTT.S.G.I.
19	<b>WITH</b> WP(C)/2616/2020	HARGOBINDA CHOUDHURY <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR H GUPTA (C.G.C.) ASSTT.S.G.I.
20	<b>WITH</b> WP(C)/3742/2020	OM PRAKASH AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. K GOGOI, LEARNED CGC ASSTT.S.G.I.
21	<b>WITH</b> WP(C)/5618/2020	SRI BAIJNATH AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MR. B DEKA MR. B DEKA MR B DEKA, LEARNED CGC ASSTT.S.G.I.
22	<b>WITH</b> WP(C)/5633/2020	JC-3534531 SUBEDAR/CIPHER KUMUD SAIKIA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MR H GUPTA, LEARNED CGC ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/571/2022 <b>in</b> WP(C)/5633/2020	JC-3534531 SUBEDAR/CIPHER KUMUD SAIKIA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. V KUMAR	MR H GUPTA
23	<b>WITH</b> WP(C)/1008/2021	KALIKA PRASAD @ KALIKA PRASAD DWIVEDI AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MRS. A GAYAN ASSTT.S.G.I.
24	<b>WITH</b> WP(C)/6235/2021	EX NO.JC-353659 NAIB SUBEDAR (CIPHER) NISHIT DEB CHOUDHURY <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA	ASSTT.S.G.I.
25	WP(C)/3290/2020 FIXED	RAJESH NATH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S C BISWAS MR M J QUADIR MR. F A HASSAN MR. K MIRA MR. P S BISWAS MS. A DEY	GA, ASSAM
26	WP(C)/3809/2021 FIXED	SACHIN GOALA AND 5 ORS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MD H R AHMED	MRS. R DEVI (C.G.C.) ASSTT.S.G.I.
27	<b>WITH</b> WP(C)/811/2021	MUKTI NATH RABHA AND 10 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MD H R AHMED (P-3,4,7,9) MR. L K BORAH MR. J PAWE	MRS. R DEVI (SC, CENTRAL GOVT.) MRS. R DEVI (SC, CENTRAL GOVT.) ASSTT.S.G.I.
28	<b>WITH</b> WP(C)/3764/2021	HIMANGSHU PATHAK AND ANR <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MD H R AHMED	ASSTT.S.G.I.
29	WP(C)/1747/2022 B/O	HABIZUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM

**ORDERS**

30	Cont.Cas(C)/429/2021 FIXED	MANASH KUMAR NATH AND 16 ORS. <b>Versus</b> SIDDHARTH SINGH, IAS	MR. N H LASKAR MS A GAYARI	MR. D SAIKIA MR. N J KHATANIAR MR A CHALIHA
31	WP(C)/1867/2022 B/O	GAURAV UPADHYAY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS. A VERMA MR. N J KHATANIAR	GA, ASSAM SC, WPT AND BC
<b>HEARING</b>				
32	WP(C)/2097/2011	SMTI PRANATI DEVI and 3 ORS <b>Versus</b> THE ASSAM SMALL INDUSTREIS and ANR	MR.U K NAIR MR.A CHETRY MR. B SARMA MR.G Z AHMED	MR.H K DEKA MR. P N GOSWAMI (SC, ASSAM SMALL INDUSTRIES DEV. CORP.) MR.B D DEKA MR.P SUNDHI SC, ASIDC
33	WP(C)/6001/2013 B/O	KARNADHAR SWARGIYARI <b>Versus</b> THE ASSAM COOPERATIVE APEX BANK LTD. and ANR.	MR.R GOSWAMI MR.N J KHATANIAR	SC, APEX BANK
34	WP(C)/6506/2013 FIXED	ABHIJIT KUMAR BARUA <b>Versus</b> M/S HINDUSTAN PETROLEUM CORPORATION LTD. and 3 ORS	MR. B CHAKRABORTY MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR S HUSSAIN MR.K GUPTA	MS. N SHYAMAL (R1-4) MR.H RAHMAN MR. U K NAIR (R1-4) MR. A CHETRY (R1-4) MS.S SULTANA MR. M P SARMA (R1-4) MS. H BEGUM (R1-4) MR. P BORGHAIN (R1-4) MR.J HUDA
35	WP(C)/7097/2013 FIXED	RANJIT KUMAR MAHANTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.S CHAMARIA SC, AGRI. DEPARTMENT
36	WP(C)/5693/2014 FIXED, WITH LCR	ASHIM BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P HAZARIKA MS.B GOSWAMI MR.M CHOUDHURY MS.A DAS	GA, ASSAM MRS.K K CHOUDHURY(R-3, 4 & 5)
<b>WITH</b>				
37	WP(C)/5701/2014	JYOTIRMAJ CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.M CHOUDHURY	MRS.K K CHOUDHURY(R- 3,4&5)
38	WP(C)/1568/2018 FIXED	TINKU KRO AND 4 ORS. <b>Versus</b> KARBI ANGLONG AUTONOMOUS COUNCIL AND 6 ORS.	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS. I KEITZAR MR. B DEORI MS. S KAUSHIK	MR B D DAS (R5) MR D DAS (R5) MR H K SARMA (R5) MR S K MEDHI, CGC. MR J PAYENG MR S S ROY MR H BEZBARUA (R5) MR. D THAOSEN (R5) SC, K A A C MR J CHUTIA MR. M K CHOUDHURY
39	WP(C)/8143/2018 FIXED	DIPRAN DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H K MAHANTA MR. P N SHARMA MR. R D BHUYAN	MRS. A GAYAN ASSTT.S.G.I.
40	WP(C)/314/2019 B/O	HELMINA KHATUN AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH DR. K U AHMED MR. M HUSSAIN MS F INTAZ	SC, HEALTH AND F W ASSTT.S.G.I.
41	WP(C)/3299/2020 FIXED	DUL MALLA BUZAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
<b>WITH</b>				
	I.A.(Civil)/147/2021 in WP(C)/3299/2020	DUL MALLA BUZAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	GA, ASSAM SC, APSC

42	<b>WITH</b> WP(C)/3317/2020	MAHANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN	GA, ASSAM SC, APSC SC, P W D SC, PERSONNEL DEPT.
	<b>WITH</b> I.A.(Civil)/160/2021 <b>in</b> WP(C)/3317/2020	MAHANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN	GA, ASSAM SC, APSC
43	WP(C)/5034/2020 FIXED	ON THE DEATH OF ANIL MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH	SC, PNRD MR. S K MEDHI (r-4) SC, FINANCE
44	WP(C)/677/2021 FIXED	SIKANDER ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S BORTHAKUR MS. S KAKATI MR. R BARTHAKUR	GA, ASSAM
45	WP(C)/5454/2021 FIXED	GITA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MS. K SAIKIA MR. S CHOWDHURY MR G K DEKA MS D DAS	GA, ASSAM MS. M D BORAH (R NO 1) SC, APEX BANK

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LEAVE NOTE OF ADVOCATES FOR 21/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
7)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022
8)	MR A CHANDRAN	18-07-2022	To	29-07-2022
9)	DR. R SARMAH	19-07-2022	To	31-07-2022
10)	DR. N DEKA	19-07-2022	To	28-07-2022
11)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
12)	MR B K KAR	26-07-2022	To	06-08-2022
13)	MR. H L MAURYA	21-07-2022	To	28-07-2022
14)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
15)	MR H Dey	20-07-2022	To	19-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday, 21st July 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 Bail Appln./1694/2022	NIMAR ALI BARBHUYAN AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
2 Bail Appln./1700/2022	AZIMUDDIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	H A AHMED MR. R ALI	PP, ASSAM
3 Bail Appln./1707/2022	UPENDRA PANDEY <b>Versus</b> THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL MS. K MITRA	PP, ASSAM
<b>MOTION</b>			
4 AB/1616/2022	MD. JAKIR HUSSAIN @ ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
5 AB/1997/2022	ABDUS SELIM SK @ SELIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MD A HUSSAIN MR. A S CHOUDHURY	PP, ASSAM
<b>ADMISSION</b>			
6 CrI.Pet./82/2022 (AS FIRST ITEM), FIXED	AISHWARYA JAIN AND 6 ORS <b>Versus</b> THE STATE OF NAGALAND AND ANR	MR. B GOGOI MR DEBOJIT SAIKIA	MR. P N CHOUDHURY (r-2) MR A CHANDRAN (r-2) PP, NAGALAND
<b>WITH</b> I.A.(CrI.)/124/2022 <b>in</b> CrI.Pet./82/2022	SH. JINENDER KUMAR JAIN <b>Versus</b> AISHWARYA JAIN AND 6 ORS	MR. P N CHOUDHURY MR A CHANDRAN (r-2)	GA, ASSAM GA, NAGALAND
7 CrI.Pet./762/2018 WITH LCR 1 FILE, FIXED	Jiab Uddin Barbhuiya AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A H ALAMGIR	MR. H A LASKAR (R-2,3) PP, ASSAM
8 CrI.Pet./428/2021 FIXED	HAREN SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S N KRISHNATRAYA	MR G J SAIKIA (R-2) MR. N DAS (R-2) MR S DAS (R-2) PP, ASSAM

9	Crl.Pet./582/2021 FIXED	AMULYA KALITA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY N ALAM	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
10	Bail Appln./1316/2022	SAMBU DHAR <b>Versus</b> THE STATE OF ASSAM	MS. S PHUKAN	PP, ASSAM
11	Bail Appln./1150/2022	NARAYAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. S RAHMAN MS. S PHUKAN	PP, ASSAM
12	Bail Appln./1236/2022	BIKASH SARKAR <b>Versus</b> THE STATE OF ASSAM	MS. S PHUKAN	PP, ASSAM
13	Bail Appln./1344/2022 FIXED	GAURI SHANKAR MAHATO <b>Versus</b> THE STATE OF ASSAM	MR P DAS MR. A K SINGH	PP, ASSAM
14	Bail Appln./1261/2022	MUKESH SONAR @ PUNAM SONAR <b>Versus</b> THE STATE OF ASSAM	MR. M SARANIA MS N BISHAYA MS N RAI MS N N SHARMA	PP, ASSAM
15	Bail Appln./1444/2022 WITH LCR AND CASE DIARY, FIXED	BISHNU HEMROM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS. M KECHII MS M NIROLA	PP, ASSAM
16	Bail Appln./1464/2022	MD. SAMSUL ALI AKAND <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
17	Bail Appln./1482/2022 FIXED	MD. ANISH AHMED @ ANISUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MS. M MALLIK MS U DAS	PP, ASSAM
18	Bail Appln./1508/2022 WITH CASE DIARY, FIXED	BAHARUL ISLAM @ BABU <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED M M ZAMAN	PP, ASSAM
19	Bail Appln./1579/2022 FIXED	MUKUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY	PP, ASSAM
20	Bail Appln./1631/2022 FIXED	HABIJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED MS N SULTANA	PP, ASSAM
<b>BAIL HEARING</b>				
21	AB/1668/2022 FIXED	MOHIBUL ISLAM @ MOHIBUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
22	AB/1683/2022 FIXED	SMT. MISHTA MONDAL AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	
23	AB/1688/2022 FIXED	ZAMIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
24	AB/1811/2022 FIXED	FULJAN NESSA @ FUL KHATOON <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
25	AB/1871/2022 FIXED	MIHIR CHETIA <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI	PP, ASSAM
26	AB/1883/2022 FIXED	BIPUL MAZUMDAR @ BIPLAB MAZUMDAR <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
27	AB/1897/2022 FIXED.	BHABESH BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS MOMI KALITA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
7)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022
8)	MR A CHANDRAN	18-07-2022	To	29-07-2022
9)	DR. R SARMAH	19-07-2022	To	31-07-2022
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12)	MR B K KAR	26-07-2022	To	06-08-2022
13)	MR. H L MAURYA	21-07-2022	To	28-07-2022
14)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
15)	MR H Dey	20-07-2022	To	19-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday, 21st July 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1695/2022	ANGTONG ENGTI <b>Versus</b> THE STATE OF ASSAM	MR. M SARANIA MR. A I KATHAR	PP, ASSAM
2	Bail Appln./1699/2022	SUBHA BORAH <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL	PP, ASSAM
3	Bail Appln./1701/2022	LALITA DEVI @ LAILY <b>Versus</b> THE STATE OF ASSAM	M M RAHMAN	PP, ASSAM
4	Bail Appln./1702/2022	ABINASH CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
5	Bail Appln./1703/2022	MAHIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR R BAISHYA	PP, ASSAM
6	Bail Appln./1704/2022	AZAHAR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
7	Bail Appln./1706/2022	RUKIA KHATOON @ MUSST RUKIA KHATOON <b>Versus</b> THE STATE OF ASSAM	MR R A AHMED MR M AHMED	PP, ASSAM
8	Bail Appln./1709/2022	BABUL TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. B GOGOI MR M BHUYAN	PP, ASSAM
<b><u>MOTION</u></b>				
9	AB/1990/2022	FAJLUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR D KALITA	PP, ASSAM
10	AB/1998/2022	CHENI DUTTA PARIR DEORI @ CHANI DUTTA PATIR DEORI <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM

**ADMISSION**



11	Crl.Pet./296/2019 CRL.PET. 995/2016(D/O), FIXED	DIGANTA BARAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. J PATOWARY	MR. J I BORBHUIYA (R2) MR. L MOHAN (R2) MRS. K H CHOUDHURY (R2) PP, ASSAM
	<b>WITH</b>			
12	Crl.Pet./1095/2018	INDRANIL BARUA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV	MR. J I BORBHUIYA (R2) MS F BEGUM (R2) MR. L MOHAN (R2) PP, ASSAM
	<b>WITH</b>			
13	Crl.Pet./1179/2018	MINU ROY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MR. R BARTHAKUR	MR. J I BORBHUIYA (R2) MS F BEGUM (R2) MR. L MOHAN (R2) PP, ASSAM
14	I.A.(Crl.)/329/2019 BA 712/2019, BA 920/2019(BOTH D/O), FIXED in Bail Appln./712/2019	RAVI AGARWAL <b>Versus</b> THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	MR. U SAIKIA (R2) MR K BORTHAKUR (R2) PP, ASSAM MR. R K NATH (R2)
15	Crl.A./138/2022	SANJIB KUMAR RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/353/2022 in Crl.A./138/2022	SANJIB KUMAR RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
16	Bail Appln./691/2022 WITH CASE RECORD	ACHCHELAL SAHANI@ AKSHAYLAL SAHANI <b>Versus</b> THE NCB	MRS R BEGUM MS. M DEVI	SC, NCB
	<b>WITH</b>			
17	Bail Appln./683/2022	ACHCHELAL SAHANI@ AKSHAYLAL SAHANI <b>Versus</b> THE NCB	MR P KATAKI MRS R BEGUM MS. M DEVI	SC, NCB
18	Bail Appln./1108/2022 WITH CASE RECORD, FIXED	EJASH NARZARY <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
19	Bail Appln./1634/2022 FIXED.	SAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR MR. R A MAZUMDER	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
20	AB/49/2022	SYED JAFAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	PP, ASSAM
21	AB/50/2022	MAHADEV RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MS L HMAR	PP, ASSAM
22	AB/193/2022 FIXED	SHOHIDUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
23	AB/302/2022	RASHID AHMED <b>Versus</b> THE STATE OF ASSAM	MR. B GOGOI MS D DAS	PP, ASSAM
24	AB/395/2022	MD. ARJUMAN ALI @ BABU ALI <b>Versus</b> THE STATE OF ASSAM	MR. Y SIKDAR MR. D J DAS	PP, ASSAM
25	AB/809/2022	NUR MOHAMMAD SK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM

26	AB/823/2022	AMANUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. M R Z CHOUDHURY S YESMIN N AHMED MD. H BHUYAN	PP, ASSAM
27	AB/891/2022	JYOTIRMOY BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
28	AB/988/2022	DHANANJAY PRATAP SINGH AND ANR <b>Versus</b> THE STATE OF ASSAM	MS P MISHRA T RAMCHIARY	PP, ASSAM
29	AB/993/2022	ZAKIR HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY	PP, ASSAM
30	AB/1290/2022	NUR ISLAM @ NURISHLAM <b>Versus</b> THE STATE OF ASSAM	MD. A A KHAN MR. A AHMED U U KHAN	PP, ASSAM
31	AB/1316/2022	NURMAHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM	MR P UPADHYAY MR A UPADHYAY	PP, ASSAM
32	AB/1350/2022	MD. MOINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MR. S RANA	PP, ASSAM
33	AB/1360/2022 FIXED	JITENDRA NEWATIA <b>Versus</b> THE STATE OF ASSAM	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR B GOGOI(FINANCE AND TAXATION) PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/227/2022 <b>in</b> AB/1360/2022	JITENDRA NEWATIA <b>Versus</b> THE STATE OF ASSAM	MS. M L GOPE	PP, ASSAM
34	AB/1384/2022	MD. MAKIM ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
35	AB/1392/2022	ALAMIN AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MR. J SAIKIA MS. S KAKATI	PP, ASSAM
36	AB/1438/2022	BARUN NANDI <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
37	AB/1452/2022	ABDUL KARIM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
38	AB/1458/2022	GOLAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH MS. K BORUAH	PP, ASSAM
39	AB/1463/2022	NAZIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
40	AB/1560/2022	ROFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
41	AB/1609/2022	MOON DAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	MR. U CHOUDHURY PP, ASSAM
42	AB/1612/2022	RAKIBUL HOQUE @ RAHUL <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
43	AB/1618/2022	AFAZ UDDIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM
44	AB/1885/2022 FIXED	DANIEL TIRKEY <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL	PP, ASSAM

45	AB/1886/2022 FIXED	NAYAN BAISHYA <b>Versus</b> THE STATE OF ASSAM	MR. R GOSWAMI	PP, ASSAM
<b>ORDERS</b>				
46	W.P.(CrI.)/18/2022 PART-HEARD, FIXED	SHARUKH AHMED @ MUKTAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. N J DUTTA MR N AHMED MR N ISLAM	GA, ASSAM MR. P S BHATTACHARYYA ASSTT.S.G.I.
47	I.A.(CrI.)/327/2022 PART-HEARD, FIXED <b>in</b> W.P.(CrI.)/22/2022 <b>WITH</b> W.P.(CrI.)/22/2022	SUBHRA JYOTI BHARALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. D DAS SR. ADV MR S DAS MR. K MOHAMMED	SC, ED ASSTT.S.G.I.
48	CrI.A./150/2020 WITH OFFICE NOTE, LCR 4 FILES, FIXED	SANGEETA DEBVERMA <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS MR. R KAMAN	PP, ASSAM

**HEARING**

49	CrI.A./71/2016 WITH LCR 2 FILES	M/S SHRIRAM TRANSPORT FINANCE CO. LTD <b>Versus</b> AMIR HUSSAIN	MR.A DHAR MRK K DAS MR. B HALDAR MR B DEORI	MR.D BARMAN MR.J A AHMED
50	CrI.A./158/2016 WITH LCR 1 FILE	UNION OF INDIA N.F. RLY, <b>Versus</b> SARAT GOGOI and ANR,	MR.S C BISWAS MS.K L R YANTHAN MS.L HAZARIKA	MR H R A CHOUDHURY (OP2) MS. S K NARGIS (OP2) MISS. M BORAH (R1) MR. B B BORAH (R1) MR. A AHMED (OP2) MR. I U CHOWDHURY (OP2) MS. A GOGOI (R1) MS L BARUAH (R1)

**STAY MATTERS**

51	CrI.Rev.P./279/2016 WITH LCR 4 FILES	BABULA SAIKIA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MRJ C BORAH	MR.B PHUKAN(R-2) PP, ASSAM MR.P J CHETIA(R-2)
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LEAVE NOTE OF ADVOCATES FOR 21/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
7)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022
8)	MR A CHANDRAN	18-07-2022	To	29-07-2022
9)	DR. R SARMAH	19-07-2022	To	31-07-2022
10)	DR. N DEKA	19-07-2022	To	28-07-2022
11)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
12)	MR B K KAR	26-07-2022	To	06-08-2022
13)	MR. H L MAURYA	21-07-2022	To	28-07-2022
14)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
15)	MR H Dey	20-07-2022	To	19-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday, 21st July 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	WP(C)/5114/2021 B/O	SARADA RUDRA @ SARDA RUDRA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE
<b>MOTION</b>				
2	WP(C)/1914/2022 FIXED	THE BIKRAMPUR COOP SOCIETY LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B SINHA MR. S UPADHAY	GA, ASSAM
<b>ADMISSION</b>				
3	WP(C)/7050/2018 FIXED	AQUACULTURE DEVELOPMENT ORGANISATION FOR SC, ST AND BACKWARD CLASSES, ASSAM <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS. (B)	MR D J MEDHI MR. A SARMA MR. U CHOUDHURY MR B KOCH	MR. S R BORUAH (GA, ASSAM, R-3 & 4) MS. S D SARMAH (SC, ASSAM FISHERIES DEV. CORP. LTD., R-1 & 2)
4	WP(C)/4651/2019 FIXED	ABDUL MALIQUE AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. R CHOUDHURY	MR. B C DAS MR. S H RAHMAN GA, ASSAM MR. D A KAIYUM MR E HUSSAIN ASSTT.S.G.I. SC, REVENUE MR. R BARPUJARI
<b>WITH</b>				
5	WP(C)/7263/2019	RAFIQUL ISLAM CHOUDHURY AND 10 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR H R CHOUDHURY	MR. B C DAS MR. S H RAHMAN GA, ASSAM MR. L MOHAN MR. P GOGOI ASSTT.S.G.I. SC, REVENUE

6	<b>WITH</b> WP(C)/885/2022	GITA RANI DAS AND 8 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R CHOUDHURY	GA, ASSAM MR. K GOGOI (r-1) SC, REVENUE ASSTT.S.G.I.
7	WP(C)/3247/2020 B/O	PARAMANANDA LANGTHASA <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. B J GHOSH MR. J EKKA	MR P S DEKA, SC, REVENUE DEPTT. MRS. R DEVI ASSTT.S.G.I. MR J CHUTIA, SC, KAC SC, I O C
8	WP(C)/4992/2020 B/O	M/S ARYAN MEDIA GROUP COMMUNICATION AND ARYAN FILMS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. S E AHMED MR. D R GOGOI	GA, ASSAM MR. M NATH, SC, PNRD MR. N BORA, SC, ASSAM STATE ELECTION COMMISSION
9	WP(C)/259/2022 FIXED	JAISODI THAOSEN @ JAISODI KEMPRAI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	GA, ASSAM SC, CBI
10	WP(C)/445/2022 FIXED	M/S M M CARBON PRODUCTS PVT LTD AND ANR <b>Versus</b> THE INDIAN OIL CORPORATION LTD AND 3 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR A ATREYA	MR. K N CHOUDHURY, SR. ADV. (R-4) MR D J DAS (R-4) MR. R J DAS (R-4) MR. N GAUTAM (R-4) SC, I O C
11	WP(C)/4263/2022 FIXED	PUB BARKHETRI BAHUMUKHI SAMABAY SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S MUKTAR MR A N IQBAL	SC, CO OP GA, ASSAM
12	WP(C)/4324/2022 FIXED	MANISH KHEMANI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M K CHOUDHURY MR B K MISHRA MR. S ISLAM MR A HAWARI	GA, ASSAM
13	WP(C)/4399/2022 FIXED	RAJA AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M ALI MR. R ISLAM	SC, FOREST
<b>ORDERS</b>				
14	Review.Pet./58/2021 WITH WP(C)/7031/2015 (D/O), FIXED	THE STATE OF ASSAM AND 5 ORS. <b>Versus</b> PADUM BORAH AND 3 ORS.	MR. N UPADHAYAY MR. P N GOSWAMI	MR. B BARMAN (r-1 to 4) MRS P P BORAH (r-1 to 4)
15	WP(C)/2490/2022 FIXED	MORSHIDA BEGUM AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. D SAIKIA	SC, P AND R.D. GA, ASSAM
16	WP(C)/2874/2022 FIXED	KALYAN NATH <b>Versus</b> THE PRINCIPAL SECRETARY, GOVT OF ASSAM AND 3 ORS	MR. P N CHOUDHURY MR A CHANDRAN	GA, ASSAM MRS. M BARMAN (R-2) MS. GARGI KASHYAP (R-2)
17	WP(C)/4224/2022 FIXED	HARI SHANKAR BISWAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K DEKA MS D DEVI	GA, ASSAM
<b>HEARING</b>				
18	WP(C)/3428/2014 WITH LCR, FIXED	THE NORTHERN EVANGELICAL LUTHERAN CHURCH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.M U MAHMUD MR.M I HUSSAIN MR.S HAQUE MR.H R CHOUDHURY MR.M ALI	MR.S S SHARMA MR.B J MUKHERJEE MRA SHARMA MR.L SARMA SC, REVENUE
	<b>WITH</b> I.A.(Civil)/4220/2019 <b>in</b> WP(C)/3428/2014	THE NORTHERN EVANGELICAL LUTHERAN CHURCH <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD	GA, ASSAM SC, REVENUE
19	WP(C)/3185/2019 FIXED	KARRI BABU RAO AND ANR. <b>Versus</b> THE COMMISSIONER, GUWAHATI MUNICIPAL CORPN. AND 2 ORS.	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR	SC, GMC SC, GDD

20 **WITH**  
WP(C)/1822/2013

K. NAIDU and 29 ORS.  
**Versus**  
THE UNION OF INDIA and 7 ORS.

MR.S P ROY  
MR.K RAJBONGSHI  
MS.A TALUKDAR  
MR.R P N SINGH  
MRA K RAI

MR.D SAIKIA  
MS.D SINHA  
MR.S BORA  
ASSTT.S.G.I.  
SC, GMC

21 **WITH**  
WP(C)/1265/2015

POLICE BHAGAT  
**Versus**  
THE UNION OF INDIA and 7 ORS

MR.B SHARMA  
MS.P BARUAH  
MR.K SINGHA  
MS.B GOGOI  
MR.D GOGOI  
MR.N BORAH  
MR H HOQUE  
MS.A BARMAN

GA, ASSAM  
C.G.C.  
MR.S BORA  
MS.B DAS  
ASSTT.S.G.I.  
SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 21/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
7)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022
8)	MR A CHANDRAN	18-07-2022	To	29-07-2022
9)	DR. R SARMAH	19-07-2022	To	31-07-2022
10)	DR. N DEKA	19-07-2022	To	28-07-2022
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12)	MR B K KAR	26-07-2022	To	06-08-2022
13)	MR. H L MAURYA	21-07-2022	To	28-07-2022
14)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
15)	MR H Dey	20-07-2022	To	19-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Thursday, 21st July 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NANI TAGIA**

**COURT NO: 13**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 62 TO 120), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	I.A.(Civil)/2318/2021 in WP(C)/2319/2021	BIREN BHUYAN AND ANR <b>Versus</b> GOPAL KATEL AND 8 ORS.	MR. A RAJKHOWA MR. R P HAZARIKA	SC, ELEM. EDU
	<b>WITH</b> WP(C)/2319/2021	GOPAL KATEL <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR P BHARDWAJ	SC, ELEM. EDU MR. A RAJKHOWA (R-7 TO 10) MR. R P HAZARIKA (R-7 TO 10)
2	I.A.(Civil)/938/2022 in WP(C)/351/2022	MAHMUD HUSSAIN <b>Versus</b> ESA HOQUE ALI AND 5 ORS.	MR. A M KHAN	
	<b>WITH</b> WP(C)/351/2022	ESA HOQUE ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J ISLAM	MR. A R BHUYAN (r-6) MR. A M KHAN (r-6) MR. R I DEWAN (r-6) SC, EDU
3	I.A.(Civil)/1063/2022 in WP(C)/213/2022	ABDUR RAHIM SHEIKH <b>Versus</b> ATOWAR RAHMAN, HINDI TEACHER AND 5 ORS.		
	<b>WITH</b> WP(C)/213/2022	ATOWAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J ISLAM	SC, ELEM. EDU MR. A R BHUYAN (r-6) MR. A M KHAN (r-6) MR. R I DEWAN (r-6)
<b>ADMISSION</b>				
4	WP(C)/7708/2018 B/O	NURJAMAL HUSSAIN AND 17 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M U MAHMUD MS. C KALITA MR. M ALI MR S ISLAM MR P K DAS	SC, ELEM. EDU SC, FINANCE DEPTT.
5	WP(C)/508/2021 B/O	INAMUL HASSAN <b>Versus</b> THE COUNCIL OF ARCHITECTURE (COA) AND 2 ORS.	MR. K A MAZUMDER MR. N I KHAN	MR H GUPTA MR. P MAHANTA (R-1,3) MR. R B GOHAIN (R-1,3) ASSTT.S.G.I.

6	WP(C)/535/2021 FIXED	JAHIRUL AHMED MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR F Z MAZUMDER	SC, HIGHER EDU, ASSAM MR H R A CHOUDHURY (R-5,3) MR F U BARBHUIYA (R-5) MR. S P CHOUDHURY MR. A S TAPADER (R-5,3) C M DEKA (R-5,3) MR K BISWAKARMA MS B DEVI SC, U G C SC, ASSAM UNIVERSITY, SILCHAR
7	WP(C)/3516/2021 FIXED	PRASANTA CH. NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU
<b>ORDERS</b>				
8	Cont.Cas(C)/380/2020 FIXED	2) SRI PANKAJ BORAH AND ORS. <b>Versus</b> PREETOM SAIKIA AND ANR.	MR N DUTTA MR. N BORAH	SC, ELEM. EDU MS. N PHUKAN MR B KAUSHIK MR B KAUSHIK
9	WP(C)/264/2021 FIXED	DR. LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M A I HUSSAIN MR A R BHUYAN	MR. K GOGOI (SC, HIGHER EDU. DEPT., R-1,2) SC, U G C (R-4)
	<b>WITH</b> I.A.(Civil)/1676/2021 <b>in WP(C)/264/2021</b>	DR. LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. M A I HUSSAIN MR A R BHUYAN MR N ISLAM	MR. K GOGOI (SC, HIGHER EDU. DEPT., R-1,2) SC, U G C (R-4)
10	WP(C)/2509/2022 B/O	MD. RAFIK AHMED <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K MEDHI MRS. M BARMAN	SC, SEC. EDU. MR. B CHAKRAVARTY (R-8) MS. A LALA (R-8)
<b>HEARING</b>				
11	WP(C)/5409/2020 FIXED	LAL BIAKTHANGI RALTE AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MRS. R DEVI	GA, ASSAM SC, AG MR. R BORPUJARI, SC, FINANCE DEPARTMENT SC, DIMA HASAO

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LEAVE NOTE OF ADVOCATES FOR 21/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
7)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022
8)	MR A CHANDRAN	18-07-2022	To	29-07-2022
9)	DR. R SARMAH	19-07-2022	To	31-07-2022
10)	DR. N DEKA	19-07-2022	To	28-07-2022
11)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
12)	MR B K KAR	26-07-2022	To	06-08-2022
13)	MR. H L MAURYA	21-07-2022	To	28-07-2022
14)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
15)	MR H Dey	20-07-2022	To	19-08-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday, 21st July 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CRIMINAL BENCH (CRL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1696/2022	MD. ANOWAR HUSSAIN @ BOGA <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
2	Bail Appln./1697/2022	NITUL DAS <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR	PP, ASSAM
3	Bail Appln./1698/2022	MD. ANOWAR HUSSAIN @ BOGA <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
4	Bail Appln./1705/2022	GAMBHIR BANGTHAI <b>Versus</b> THE STATE OF ASSAM	MR B ISLAM	PP, ASSAM
<b><u>MOTION</u></b>				
5	AB/1989/2022	DEVENDRA SETHIA <b>Versus</b> THE STATE OF ASSAM	MR H MAURYA MR. M MALAKAR	PP, ASSAM
6	AB/1991/2022	MD. SIFATULLA RAHMAN (RAJ) <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
7	AB/1993/2022	SAMSUNWARA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MS T WAPANGLA	
8	AB/1995/2022	MD. ABDUL QUDDUS @ KUDDUSH ALI <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
9	AB/1996/2022	SABITRI BORO <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MS T WAPANGLA	PP, ASSAM
<b><u>ADMISSION</u></b>				
10	Crl.Rev.P./491/2018 WITH LCR 1 FILE, FIXED	BISWANATH ROY CHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P DAS	MR. N C DAS (R2) MR R ALOM (R2) MS C. KALITA (R2)
11	Crl.Rev.P./79/2020 FIXED	SMTI. JUNU RANI DAS <b>Versus</b> ANKUR DAS	MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	MD M S ALI MD M S ALI

12	Crl.Pet./213/2022 WITH LCR 2 FILES, FIXED  <b>WITH</b>	THE STATE OF ASSAM AND ANR <b>Versus</b> KAMRUL ISLAM MAZUMDAR	MR. P N GOSWAMI MR. M PHUKAN	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY
13	Crl.Pet./284/2022	THE STATE OF ASSAM AND ANR <b>Versus</b> RAM SANKAR MAURYA	MR. P N GOSWAMI	MR. M BISWAS MS M DAS
14	Crl.Pet./373/2022 WITH LCR 1 FILE, FIXED	LAKHINANDAN GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR H P NEPAL MR P H KONWAR	MR. A K BHUYAN (R-2) MS. N CHOUDHURY (R-2) MR. M BORAH (R-2) MR. A KHOUND (R-2) MS B BORA (R-2) MR A TALUKDAR (R-2) MR J DAS (R-2) PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
15	Bail Appln./1551/2022 FIXED.	BAHAUL ALI @ BAHARUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR A K DAS	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
16	AB/3124/2020	DILIP GHOSH <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR. M MALAKAR MS. A KALITA	PP, ASSAM
17	AB/1996/2021	REFIYA ULLA AHMEDA @ REBIA ULLAH AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
18	AB/2567/2021	TIKEN DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
19	AB/3293/2021	SAROJ KR SINGHA <b>Versus</b> THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
20	AB/4042/2021	MRIDUPABAN NEOG <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N J DUTTA	PP, ASSAM
21	AB/4362/2021	KRISHNA MAHATO AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
22	AB/13/2022	ROUSHAN AHMED LASKAR @ RUSON @ RUSO LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
23	AB/67/2022	BANI KANTA SARMA @ BANI SARMA <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR. R ISLAM	PP, ASSAM
24	AB/177/2022 FIXED	MUNINDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
25	<b>WITH</b> AB/3889/2021	BINITA PEGU <b>Versus</b> THE STATE OF ASSAM	MR J PAYENG	PP, ASSAM
26	AB/398/2022	AMIN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	PP, ASSAM
27	AB/586/2022	BIKRAM BRAHMA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A NARZARI	PP, ASSAM
28	AB/670/2022	HASINA YASMIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM

29	AB/700/2022	BIRINCHI BORKATAKI <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
30	AB/1161/2022	RAJIB UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
31	AB/1166/2022	JESIM AKHTAR @ JESIM AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S RANA MR. I RAHMAN	PP, ASSAM
32	AB/1185/2022	JIYAUH HOQUE @ JIYAUH HOQUE ALI <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MRS S MALAKAR MR. P S BISWAS MS A BORAH	PP, ASSAM
33	AB/1226/2022	SAMINUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M R KHANDAKAR	
34	AB/1278/2022	SYED MUDASSIR RAMIZ <b>Versus</b> THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR. G A CHOUDHURY	PP, ASSAM
35	AB/1299/2022	SADIKUR RAHMAN @ SADIKUR RAHMAN MAJHARBHUYAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. K A MAZUMDER MR E AHMED	PP, ASSAM
36	AB/1306/2022	RAJIB SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
37	AB/1369/2022	RANJAN BORPATRA GOHAIN <b>Versus</b> THE STATE OF ASSAM	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	N CHAUDHURY MR A DEKA PP, ASSAM
	<b>WITH</b>			
38	AB/1567/2022	NAYAN JYOTI KALITA <b>Versus</b> THE STATE OF ASSAM	MR. B D DEKA MR. M P CHOUDHURY	MR. P P BORTHAKUR MAYUR DAS PP, ASSAM
39	AB/1414/2022	SANJAY DAS AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM MR. J BARMAN	PP, ASSAM
40	AB/1420/2022	KRISHNA BHAMA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
41	AB/1449/2022	RAJDEEP @ RAJDIP BHUYAN <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
42	AB/1461/2022	JUNAIDUR RAHMAN @ ALAM <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
43	AB/1681/2022 FIXED	NABA KALITA @ SRI NABA KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
44	AB/1692/2022 FIXED	AMRIT SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
45	AB/1693/2022 FIXED	BHABESH KR DAUKA @ BHABESH DAUKA <b>Versus</b> THE STATE OF ASSAM	MR. D KALITA	PP, ASSAM
46	AB/1745/2022 FIXED	NASIR AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MR. S RAHMAN MD R ISLAM	PP, ASSAM
47	AB/1829/2022 FIXED	RUBUL DULIA <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MR. J SAIKIA MS. S KAKATI	PP, ASSAM

48	AB/1895/2022 FIXED	TAMIK MAKCHA <b>Versus</b> THE STATE OF ARUNACHAL PRADESH	MR. S K DEORI MR D K DEORI MS. SOMILA	PP, A P
<b>ORDERS</b>				
49	I.A.(CrI.)/208/2022 FIXED in CrI.Pet./808/2021 <b>WITH</b> CrI.Pet./808/2021	MORTOOZ ALI LASKAR AND 5 ORS <b>Versus</b> SHARAF UDDIN LASKAR AND 7 ORS  SHARAF UDDIN LASKAR AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D CHAKRABARTY   MS. S B CHOUDHURY	MR. D CHAKRABARTY (R- 2 to 5) MS. M BORUAH (R- 2 to 5) PP, ASSAM PP, ASSAM
50	I.A.(CrI.)/231/2022 FIXED in CrI.Rev.P./216/2021 <b>WITH</b> CrI.Rev.P./216/2021	MANIK SAHA <b>Versus</b> THE STATE OF ASSAM AND ANR  MANIK SAHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. J GHOSH  MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH MR. U GOSWAMI	PP, ASSAM PP, ASSAM
<b>HEARING</b>				
51	MFA/55/2012 WITH LCR	THE UNION OF INDIA and ANR, <b>Versus</b> M/S FUEL SOURCES INDIA PVT. LTD.	MR.M HUSSAIN MS.M CHATTERJEE MR. E AHMED MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
52	CrI.A./141/2020 WITH LCR 3 FILES, P.B.-2, FIXED  <b>WITH</b> I.A.(CrI.)/87/2020 in CrI.A./141/2020  <b>WITH</b> I.A.(CrI.)/109/2022 in CrI.A./141/2020	SMTI. MALTI DEVI <b>Versus</b> THE UNION OF INDIA  SMTI MALTI DEVI <b>Versus</b> UNION OF INDIA AND ANR  SMTI. MALTI DEVI <b>Versus</b> THE UNION OF INDIA	MR. P KATAKI MRS R BEGUM MS R BEGUM  MS M D MEDHI MR. B C DAS  MR. P KATAKI MR. M K DAS MS Z ANJUM	MR. S C KEYAL SC, NCB  ASSTT.S.G.I.  SC, NCB
53	CrI.Rev.P./4/2022 WITH LCR 1 FILE, FIXED	BINAD NARZARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	PP, ASSAM SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 21/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
7)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022
8)	MR A CHANDRAN	18-07-2022	To	29-07-2022
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10)	DR. N DEKA	19-07-2022	To	28-07-2022
11)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
12)	MR B K KAR	26-07-2022	To	06-08-2022
13)	MR. H L MAURYA	21-07-2022	To	28-07-2022
14)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
15)	MR H Dey	20-07-2022	To	19-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Thursday, 21st July 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO SPECIAL LIST(SAO AND FAO) AND SPECIAL LIST(CRP AND CRP(I/O)), ALONG WITH THE FOLLOWING MATTERS ON WEDNESDAY, THURSDAY AND FRIDAY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	CRP(IO)/144/2022 FIXED	ANAM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 20 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM
<b>ORDERS</b>				
2	I.A.(Civil)/412/2019 FIXED in MACApp./1007/2019  <b>WITH</b> MACApp./1007/2019 (Filing Number)	NGANGOM RANJITA DEVI AND ANR <b>Versus</b> ORIENTAL INSURANCE CO. LTD AND 3 ORS  NGANGOM RANJITA DEVI AND ANR <b>Versus</b> ORIENTAL INSURANCE CO. LTD AND 3 ORS	MR. B J MUKHERJEE MR. S BISWAS	MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
3	I.A.(Civil)/1130/2022 FIXED in RSA/90/2020  <b>WITH</b> RSA/90/2020	JAYANTA LEKHARU AND 6 ORS. <b>Versus</b> BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.  SRI BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA <b>Versus</b> SRI JAYANTA LEKHARU AND 32 ORS,	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED  MR A D CHOUDHURY MR. S DEKA MS. J BORO	MR J C GAUR  MR. D DAS SR. ADV (R1, R26, R27, R28, R29, R32, R33) MR S KHOUND (R1, R26, R27, R28, R29, R32, R33)
	I.A.(Civil)/494/2022 in RSA/90/2020  <b>WITH</b> I.A.(Civil)/496/2022 in RSA/90/2020	JAYANTA LEKHARU <b>Versus</b> BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.  JAYANTA LEKHARU AND <b>Versus</b> BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV  MR. D DAS SR. ADV	

4	<b>WITH</b> Review.Pet./11/2022	BIDHU BHUSAN HAZARIKA <b>Versus</b> JAYANTA LEKHARU AND 32 ORS.	MR J C GAUR MS. A JAIN	MR S KHOUND
<b>HEARING</b>				
5	RSA/11/2009 CAVT. NO. 1071/08 WITH LCR, FIXED	ON THE DEATH OF MD. KAMRUZ ZAMAN HIS LEGAL HEIRS, JAMILA BEGUM AND ORS <b>Versus</b> ON THE DEATH OF DR.KHURSHID ALOM HIS LEGAL HEIRS SMT. DEEPA KHURSHID AND ORS	MR.B C DAS (P-1) MR.U DUTTA	MD.S ALI MR.M ALAM FOR CAVEATOR
	<b>WITH</b> I.A./1414/2015 in RSA/11/2009	MD. KAMRUZ ZAMAN <b>Versus</b> ON THE DEATH OF DR. KHURSHID ALOM HIS LEGAL HEIRS - SMTI DEEPA KHURSHID and ORS	MR. J H SAIKIA	MR.M ALAM
6	<b>WITH</b> RSA/114/2004	ON THE DEATH OF KAMRUZ ZAMAN HIS LEGAL HEIRS JAMILA BEGUM AND ORS <b>Versus</b> ON THE DEATH OF KHURSHID ALAM HIS LEGAL HEIRS DEEPA KHURSHID AND ORS	MR. J H SAIKIA(P-1)	MR.A BHATTACHARJEE MS.S ALI MR.R RAHMAN
7	MFA/72/2012 WITH LCR	UNION OF INDIA and ANR <b>Versus</b> M/S SIROHIA and SONS PVT. LTD.	MS.M CHATTERJEE SC, NF RLY MRS.U CHAKRABORTY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
	<b>WITH</b> MC/2562/2013 in MFA/72/2012	M/S SIROHIA and SONS PVT. LTD. <b>Versus</b> UNION OF INDIA and ANR.	MS.M CHATTERJEE MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
8	SAO/6/2016 WITH LCR, FIXED	ON THE DEATH OF DEVENDRA PD. SHARMA HIS LEGAL HEIRS SMT MALTI SHARMA and 2 ORS <b>Versus</b> ON THE DEATH OF SHRI BINAY KUMAR BOTHRA HIS LEGAL HEIRS SMT.LAXMI BOTHRA AND ORS	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MRA K RAI MR.R P N SINGH	MR.O P BHATI(R-1) MR. JYOTIRMOY ROY (R1) MR.T C DAS(R-1) MR. S SARMA (R1) MR. C CHAKRAVARTY (R1) MR T MEELEE (R1) MR D DAS (R1) MR.S KHAN(R-1) MR.R CHOUDHURY(R- 2,3&4)
9	MACApp./275/2016 WITH LCR, FIXED	SRI LAKHINANDAN BORAH <b>Versus</b> THE NATIONAL INSURANCE CO. LTD and 2 ORS	MS.S KHANIKAR MS.P BARUAH	MR.B K PURKAYASTHA MR. A J SAIKIA MR. A BARUA MR.B BISHAYA MS.K DEKA
10	RSA/388/2017 WITH LCR, FIXED	MD JULHAZ AI <b>Versus</b> GULESA BEWA and 3 ORS	MR. R M CHOUDHURY MR. Z HUSSAIN LEGAL AID COUNSEL	MR A ALI (R4) MS. N M DEKA MR. P SARMA MS. M KHATUN (R4)
11	MACApp./481/2017 WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI PABITRA KR. ROY PRODHANI and 2 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MD. S ALOM MR. L R MAZUMDER MR J H LASKAR MR. J RAHMAN MD. M S ALAM MR. A Z AHMED MR I HOQUE
12	MACApp./283/2020 WITH LCR, FIXED	SUKANTA MAZUMDER <b>Versus</b> THE NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR. A DUTTA (R-1) MRS. P M DUTTA (R-1)
13	CRP(IO)/18/2022 CAVT. NO.09432/021, FIXED	MRS. AFROZA RAHMAN AND ANR. <b>Versus</b> MRS. (DR.) NILUFAR RAHMAN AND ANR.	MR. A BARUAH MR. A K SHRIVASTAVA	MR. S CHAMARIA (FOR CAVEATOR) MR. M ALI (FOR CAVEATOR)

14	<b>WITH</b> Cont.Cas(C)/265/2021	AFROZA RAHMAN AND ANR <b>Versus</b> DR. NILUFAR RAHMAN AND ANR	MR. A BARUAH MR. A K SHRIVASTAVA	MR. S CHAMARIA (R-1, 2) MR. M ALI (R-1, 2) MR A N SARMAH (R-1, 2)
15	FAO/24/2022 CAVT. NO.04202/022, FIXED	JUWEL PAUL <b>Versus</b> BANK OF BARODA AND 6 ORS.	MR. D MOZUMDER MR. P BORAH MR GAURAV R DUTTA	MR. M DUTTA MR. N N JHA (r-4) MR. M UDDIN (r-4) MS M SAHOO (r-4) MS P DAS (r-4) FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1147/2022 <b>in</b> FAO/24/2022	JUWEL PAUL <b>Versus</b> BANK OF BARODA AND 6 ORS.	MR. D MOZUMDER MR. P BORAH MR GAURAV R DUTTA	MR. M DUTTA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1148/2022 <b>in</b> FAO/24/2022	JUWEL PAUL <b>Versus</b> BANK OF BARODA AND 6 ORS.	MR. D MOZUMDER MR. P BORAH MR GAURAV R DUTTA	MR. M DUTTA FOR CAVEATOR
<b>STAY MATTERS</b>				
16	CRP/192/2018 WITH LCR, FIXED	ELITE ESTATE HOUSING CONSTRUCTION CO-OPERATIVE SOCIETY LTD. <b>Versus</b> ABDUR RAHMAN BORLASKAR WAQF ESTATE AND 4 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY	MR. J I BORBHUIYA (R3(A), R3(B), R3(C)) MS F BEGUM (R3(A), R3(B), R3(C)) MRS. S ROY (R-1) MR. L MOHAN (R3(A), R3(B), R3(C)) MR. S ROY (R-2) MR. M H LASKAR (R-2) MR M HOSSAIN (R-2) MR. K H CHOUDHURY (R3(A), R3(B), R3(C))
	<b>WITH</b> I.A.(Civil)/20/2022 <b>in</b> CRP/192/2018	ELITE ESTATE HOUSING CONSTRUCTION CO-OPERATIVE SOCIETY LTD. <b>Versus</b> ABDUR RAHMAN BORLASKAR WAQF ESTATE AND 4 ORS.	MS. R CHOUDHURY	MR. J I BORBHUIYA
17	CRP/56/2020 CAVT. NO.0351/2020 FIXED	SURESH JALAN AND ANR. <b>Versus</b> SHANTI DEVI JALAN @ SHANTI JALAN AND ANR.	MR G RAHUL MR. D M NATH	MR. K K NANDI (R2) MR. S ISLAM MR. A J GHOSH (R2) FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1180/2020 <b>in</b> CRP/56/2020	SURESH JALAN AND ANR. <b>Versus</b> SHANTI DEVI JALAN @ SHANTI JALAN AND ANR.	MR G RAHUL MR. D M NATH	MR. K K NANDI MR. S ISLAM MR. A J GHOSH FOR CAVEATOR
18	CRP(IO)/112/2021 FIXED	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> JOYDEEP PHONGLO AND 13 ORS.	MR A DASGUPTA MR G GOSWAMI	
	<b>WITH</b> I.A.(Civil)/2275/2021 <b>in</b> CRP(IO)/112/2021	JOYDEB PHONGLO AND 13 ORS <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR D C K HAZARIKA MS J KALITA MR P BHATTACHARJYA	MR G GOSWAMI
19	RFA/137/2017  CAVT. NO. 1320/2017	UNION OF INDIA and 2 ORS, <b>Versus</b> THE STATE OF ASSAM and 15 ORS,	DR.B N GOGOI MS.R BEGOM	GA, ASSAM MR.D C K HAZARIKA MS. N M DEKA MS.J KALITA MS. S SARMA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/4269/2017 <b>in</b> RFA/137/2017	UNION OF INDIA and 2 ORS, <b>Versus</b> THE STATE OF ASSAM and 15 ORS,	DR.B N GOGOI MS.R BEGOM	GA, ASSAM MR.D C K HAZARIKA MS. N M DEKA MS.J KALITA MS. S SARMA FOR CAVEATOR

**WITH**  
I.A.(Civil)/4270/2017  
**in** RFA/137/2017

UNION OF INDIA and 2 ORS,  
**Versus**  
THE STATE OF ASSAM and 15 ORS,

DR.B N GOGOI  
MS.R BEGOM

GA, ASSAM  
MR.D C K HAZARIKA  
MS.J KALITA  
FOR CAVEATOR

**WITH**  
I.A.(Civil)/4027/2018  
**in** RFA/137/2017

JOYDEB PHONGLO AND 13 ORS.  
**Versus**  
THE UNION OF INDIA AND 2 ORS.

MR D C K HAZARIKA  
MS J KALITA

SC, RAILWAY

**WITH**  
I.A.(Civil)/4089/2018  
**in** RFA/137/2017

AFFECTED PEOPLES CO-ORDINATION  
COMMITTEE OF N.C. HILLS  
**Versus**  
THE UNION OF INDIA AND 2 ORS

MR D C K HAZARIKA  
MS J KALITA

MR A DASGUPTA  
DR. B N GOGOI

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LEAVE NOTE OF ADVOCATES FOR 21/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
7)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022
8)	MR A CHANDRAN	18-07-2022	To	29-07-2022
9)	DR. R SARMAH	19-07-2022	To	31-07-2022
10)	DR. N DEKA	19-07-2022	To	28-07-2022
11)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
12)	MR B K KAR	26-07-2022	To	06-08-2022
13)	MR. H L MAURYA	21-07-2022	To	28-07-2022
14)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
15)	MR H Dey	20-07-2022	To	19-08-2022